

ORDER SHEETO.A. / MA / BA / CP NO. 309 OF 20 07Applicant/s Pancham Singh Respds. U.O.I. 2 ass.Advocate for Applicant/s Sh. V.K. Jaiswal Advocate for Respondent/s Sh. S. Srivastava

Notes of the Registry	Orders of the Tribunal	Sheet No. <u>7</u>
	<u>12-1-2009</u> <u>Hon. Mr. A.K. Gaur, J.M.</u> <u>Hon. Mr. S.N. Shukla, A.M.</u> None appears for the applicant even in the revised call. Shri S. Srivastava, counsel for the respondents is present. The O.A. is dismissed in default and for non-prosecution. <u>Don</u> A.M. <u>Anil Kumar</u> J.M. <u>R</u>	
	Contd. On Sheet No. _____	